

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 119
(IB)-529(PB)/2020

IN THE MATTER OF:

G.C. Yadav & Ors.

... Applicant/Petitioner

Vs

Orris Infrastructure Pvt Ltd.

... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 13.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Piyush Singh, Mr. Akshay Srivastava,
Mr. Prateek Vats, Advs.

ORDER

List on 22.02.2021.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

13.01.2021
Ritu